

2666 WP(c)

Pokhan Narayan and others Vs The State of Jharkhand

SJ

CVT CLR

CFS

PETITION Rs 250/-

AFFIDAVIT Rs 20/-

VAKALATNAMA Rs 30/-

- 1. Fresh or typed copy of page number 27,28, 30 and 32 may be given**
- 2. Typed copy of following pages may be given 18-25, 31,33,38,44-46,51 .**
- 3. Annexure number of the document under challenge may be written in para-1 & prayer portion.**

Sameer

12.06.2020